

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Overseas Bank
Vs
Subhashri Bio Energies Pvt Ltd

MAIN PETITION NUMBER : IBA/203/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1194(CHE)2024

ORDER

Present: None for Applicant.

This application has been filed seeking permission to amend the cause title in IA/238/2022 and IA/249/2022 replacing RP by Liquidator. It is stated that the above applications were filed by the RP. Now the liquidation has been ordered vide dated 28.04.2022 and the Applicant has been appointed as Liquidator.

Considering the above, the application is allowed. Amended memo of parties be filed in both the applications and copy be served on the Respondents.

IAs are stated to be listed on 07.06.2024.

IA(IBC)/1194(CHE)2024 is **disposed of**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**